

NATIONAL COMPANY LAW APPELLATE TRIBUNAL

PRINCIPAL BENCH

2nd FLOOR, M.T.N.L BUILDING, NEAR SCOPE COMPLEX, CGO COMPLEX, NEW DELHI

DAILY CAUSE LIST DATED 15.04.2021 (THURSDAY)

COURT – IV (VIRTUAL MODE)

12:00 Noon

In the Court of Hon'ble Mr. Justice Jarat Kumar Jain, Member (Judicial) and Hon'ble Mr. Kanthi Narahari, Member (Technical)

For Admission (Fresh Case)

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
1.	Comp. App. (AT) No. 47 of 2021	AVS Enterprises Pvt. Ltd. Vs. Registrar of Companies, Delhi & Anr.	Prateek Kedawat	

For Admission (After Notice)

2.	Comp. App. (AT) (Ins) No. 1055 of 2020	Parag Sheth Resolution Professional of M/S Digjam Ltd. Vs. Sunil Kumar Agarwal Resolution Professional for Digjam Ltd. & Ors.	Akshay Sharma	Pratik Thakkar- R1 Atul Sharma-R2 & R3
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For Hearing

3.	Comp. App. (AT) (Ins) No. 745 of 2019 Part Heard	The State of Telangana & Anr. Vs. Liquidator, Nizam Deccan Sugars Ltd. & Ors. With	Krishna Dev J.	Hemant Chaudhary-R (3- 7) Parth Tandon-R (8-11) Subrahmanyam
4.	Comp. App. (AT) (Ins) No. 818 of 2019 Part Heard	The State of Telangana & Ors. Vs. Nizam Deccan Sugars Ltd.& Ors.	Krishna dev .J	Hemant Chaudhary-R (3- 7) Parth Tandon-R (8-11) Subrahmanyam
5.	Comp. App. (AT) (Ins) No. 1122 of 2020 Part Heard	Shailaja Vaibhav Patil & Anr. Vs. Harshad Deshpande & Ors. With	Gaurav Nair	CMA Harshad Deshpande Rohit Rathi-R1 Rahul Totala-COC Harsh L. Behany-R5
6.	Comp. App. (AT) (Ins) No. 1123 of 2020 Part Heard	Citi Co- Operative Credit and Capital Ltd. Vs. Harshad Deshpande & Ors. With	Anne Methew	CMA Harshad Deshpande Rohit Rathi-R1 Rahul Totala-COC Harsh L. Behany- R5

7.	Comp. App. (AT) (Ins) No. 11 of 2021 Part Heard	P.L. Adke Vs. Harshad Deshpande & Ors.	Varun Singh	Rohit Rath-R1 Rahul Totala-R2 Kriya Sinha-R3 Pranati Bhatnagar-R5 & R6
8.	Comp. App. (AT) (Ins) No. 860 of 2020	Sri Ram Constructions a Sole of Proprietary of Sanjay Kumar Vs. MC Nally Bharat Engineering Company Ltd.	Deepak Dhingra	Kumar Anurag Singh
9.	Comp. App. (AT) (Ins) No. 05 of 2021	CFM Asset Reconstruction Pvt. Ltd. Vs. Vishram Narayan Panchpor Resolution Professional & Ors.	Ruchi Kohli	Dhaval S. Deshpande-R1 & R3 Amir Arsiwala- R2

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By the order of Hon'ble Acting Chairperson

-sd/-
Registrar